

into applications received from men and those received from women candidates has not yet been completed.

**GRANTS TO INSTITUTIONS FOR THE BUND,
THE DEAF AND THE DUMB**

*201. MOULANA M. FARUQI: Will the Minister for EDUCATION be pleased to state:

(a) the number of institutions for the blind, the deaf and the dumb that received grants-in-aid from Government during 1953-54, 1954-55 and 1955-56;

(b) the total amount granted to each of those categories of welfare institutions during those years; and

(c) the number of such institutions to which grants have been given and the amount granted to each category of those institutions so far during 1956?

THE MINISTER FOR EDUCATION (MAULANA ABUL KALAM AZAD): (a) and (b). A statement giving the requisite information is laid on the Table of the Sabha. [See Appendix XIV, Annexure No. 27.]

(c) One association for the blind— Rs. 7,200.

**UNAUTHORISED STAY AND MOVEMENT OF
PAKISTANI NATIONALS IN INDIA**

*202. MOULANA M. FARUQI: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether any cases involving unauthorised stay and movement of Pakistani nationals in India have come to the notice of Government since October, 1955:

(b) if so, how many; and

(c) whether Government propose to bring forward any new legislation to regulate the entry, stay and movement of Pakistani nationals within India, and if so, what are the main features of the proposed legislation?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The information is being collected and will be laid on the Table of the House in due course;

(c) The matter is under consideration.

INDO-PAKISTAN FINANCIAL CONFERENCE

*203. MOULANA M. FARUQI: Will the Minister for FINANCE be pleased to state:

(a) what were the issues discussed at the Indo-Pakistan Financial Conference held in New Delhi in May this year; and

(b) what is the future line of action laid down in the light of these talks in relation to these financial issues?

THE DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): (a) The issues mostly related to the disposal of pre-partition claims, settlement of outstandings arising out of the separation of the currencies of the two countries in 1948, the allocation of liability for the return of lease-lend silver to the United States, the basis of the overall financial settlement between the two countries and certain miscellaneous points.

(b) The official talks were only exploratory; the outstanding issues will be discussed at a meeting of the Finance Ministers of the two countries.

POLICE OFFICIALS SUBJECTED TO DISCIPLINARY ACTION IN DELHI

67. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of police officials against whom disciplinary action was taken in Delhi in 1955; and

(b) the percentage of such officials to the total police force in Delhi?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) 362.

(b) 3'5 per cent.

**ENDOWMENT OF UNIVERSITY CHAIRS FOR
ECONOMIC RESEARCH**

68. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to refer to para (11) on page 27 of the Report of the Ministry of Finance for 1955-56 and state:

(a) Pre amount spent on the endowment of University Chairs for Economic Research in 1955-56; and